

09/10/07

Hon. Mr. J. K. Kantharia, J.A.

Hon. Mr. P. K. Chatterji, A.A.

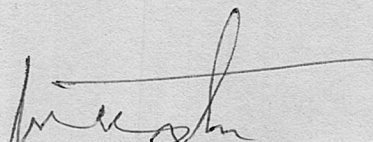
Appr Mr. P. Shrivastava.

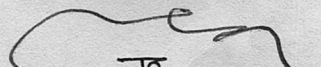
Repr Mr. R. C. Shukla for
Mr. P. Singh.

Counsel for applicant
represents that the Q.A. has
become infructuous in view of
vacation of suspension order, which
is under challenged in the Q.A. &
Thus, ~~there is no~~ applicant is not
interested for disposal of the Q.A.

In view of the representation
of the applicant counsel, the Q.A.
is dismissed as infructuous.

Copy of the order has
given to the counsel for both the
parties.


A.A.


J.A.

AD